

FORM - A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF "M/S VIGNESHWARA DEVELOPERS PRIVATE LIMITED".

S.No.	Particulars	Details
1.	Name of Corporate Debtor	M/S VIGNESHWARA DEVELOPERS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	21 November 2005
3.	Authority under Corporate Debtor is Incorporated / Registered	ROC - DELHI
4.	Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	U45201DL2005PTC142779
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Debtor	Regd. Office :- D-16/C, Bhagwati House, Hauz Khas, New Delhi-110049 Other Office :- GF-14, Agustha Point, Sector-53, Golf Link Road, Gurgaon-122002.
6.	Insolvency Commencement date in respect of Corporate Debtor	21.05.2026 Vide NCLT, Principal Bench in C.P. No.- IB-1076(PB)/2019 (Order pronounced on 21.05.2026)
7	Estimated Date of closure of Insolvency Resolution Process	17 November 2026 i.e. 180 days from date of receipt of order.
8	Name and Registration Number of The Interim Resolution Professional	MS. RITU RASTOGI IBBI/IPA-001/IP-P00204/2017-2018/10393
9.	Address and e-mail of the interim resolution professional, as registered with Board.	D-1B, Flat No. 9A, Janakpuri D Block, New Delhi - 110058 E-mail: ritu_rastogi1@yahoo.co.in
10	Address and e-mail to be used for correspondence with the interim resolution professional	D-1B, Flat No. 9A, Janakpuri D Block, New Delhi - 110058 E-mail: cirp.vdpl@gmail.com
11.	Last date for submission of claims	04 June 2026
12.	Classes of creditors ,if any, under clause (b) of sub –section (6A) of section 21, ascertained by the interim resolution professional	Real Estate- Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised	1. IP Sunil Kumar (IBBI/IPA-002/IP-N00628/2018-19/11884)

	Representative of creditors in a class (Three Names for each class)	2. IP Rajiv Bajaj (IBBI/IPA-002/IP-N00276/2017-18/10834) 3. IP Aman Vijay (IBBI/IPA-001/IP-P-02831/2023-2024/14378)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web links: (a) https://ibbi.gov.in/home/downloads (b) https://ibbi.gov.in/insolvency-professional

Notice is hereby given that the National Company Law Tribunal, Principal Bench has ordered the commencement of Corporate Insolvency Resolution Process against "M/S Vigneshwara Developers Private Limited" vide order dated 21.05.2026 in CP. No. IB-1076(PB)/2019, NCLT, New Delhi, Principal Bench.

The creditors of M/S Vigneshwara Developers Private Limited, are hereby called upon to submit a proof of their claims on or before as specified in the order to the Interim Resolution Professional at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three-insolvency professional listed against entry no. 13 to act as authorized representative of the class in CoA.

The submission of claims is to be made in accordance with chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation 2016. The claim with proof is to be submitted in following specified forms along with documentary form in support of claim:

Form B : Claim by Operational creditor except workmen & employee

Form C : Claim by Financial Creditor

Form CA: Claims by Financial Creditors in a class

Form D: Claim by workmen or an employee

Form E: Claim submitted by an authorized representative of a workmen or an employee

Form F : Claim by creditors (other than financial creditors and operational creditors).

Submission of false or misleading proofs of claim shall attract penalties.



MS. RITU RASTOGI

Insolvency Professional

IBBI/IPA-001/IP-P00204/2017-2018/10393

Date :23.05.2026

Place: New Delhi

NOTE: STAKEHOLDERS ARE REQUESTED TO COMMUNICATE VIA E-MAIL

cirp.vdpl@gmail.com